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Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

Name of Officer (in full) and service M.K. SHARMA 2. Cadre D.L.S.

3. Present post held: JS+LA 4. Present Pay Rs. 56,420/-

Name of District, Division & Village or City in which property is situated & postal address	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1. Plot No. 67 Kusikna Vihar (West), Khaira Road, New Delhi-110043	H.No. 67, Kusikna Vihar (West), Khaira Road, New Delhi-110043	21 Lacs (purchased in 2006) under construction	4 35 approx lacs	5 NA	6 By purchase. From S/Sh. Vinod Kumar, Sajjan Kumar and Virender U+PO Dhanu, New Delhi.	7 Nil	3
2. Revenue EsGie Vill Mitraon Plot No. 79-A Gopal Nagar Extn. Namak P.O. Najafgarh. N.D. 110043	Plot No. 79-A Gopal Nagar Extn. Namak P.O. Najafgarh. N.D. 110043	3.5 Lacs (purchased in 2008)	5 Lacs approx.	NA	By purchase from Sh. Ramak Selvaraj U+PO Khair, New Delhi-43	Nil	

Signature: [Signature]
 Name: (M.K. SHARMA)
 Designation: Jt. Secy & Dy. Secy
 Date: 30-6-2011

Note : Please read the notes overleaf before filling up the Form.